## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 113/Chd/Hry/2017

In the matter of the Companies Act, 2013, Section 131 (1) (b).

And

In the matter of Comviva Technologies Limited. ... Petitioner

Present: Mr. Harish K. Khurana, Practising Company Secretary

for petitioner.

The matter be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi with a request to transfer the same to some other Bench of which one of us [Ms Deepa Krishan Member (Technical)] is not a Member. The record be sent immediately.  $2 \frac{1}{2}$ 

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member(Technical)

April, 26, 2017